THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/ 2291 /A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

The Joint Registrar,

Gauhati High Court,

Itanagar Permanent Bench,

Yupia.

Dated Guwahati, 5 May, 2025.

Sub:-

Special leave, casual leave and restricted holiday.

Ref:-

No. HC(IB)-VIG/01/2025/309-12 Dated the 30.04.2025.

Sir,

With reference to the above, I am directed to inform you that Dr. Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh has been granted special leave on 07.05.2025, casual leave on 08.05.2025 and restricted holiday on 09.05.2025, along with station leave permission from the evening of 06.05.2025 till 12.05.2025. The next senior most Judicial Officer available at the station shall remain incharge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/2292 — 2293 /A, dated 5.5.2025
Copy to:

1. Dr. Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachai Pradesh.

054.054.

JT. REGISTRAR (VIGILANCE)